

The following measures are being taken to increase power availability in Bihar :

- (i) Additional capacity (2×110 MW) is being created at Patratu Thermal Power Station.
- (ii) Tenughat Thermal Power Project (2×210 MW) has been taken up under the State Plan.
- (iii) Koel-Karo Hydroelectric Power Project (710 MW) is to be taken up in the Central Sector.
- (iv) Power will be allocated to Bihar from Central Sector Farakka Thermal Power Station and Chukha Power Project in Bhutan.
- (v) Efforts are being to improve the performance of the existing power stations at Pathratu and Barauni. In the case of Barauni and Pathratu Thermal Stations assistance has been rendered to B.S.E.B. in getting the required spare parts and services of Polish experts and Russian Experts respectively.
- (vi) Additional capacity (2×110 MW) is being created at Barauni Thermal Power Station.
- (vii) New Thermal Station (2×110 MW) at Muzaffarpur is being set up.

**Allotment of Petroleum Products and Petrol
to Different States**

8694. SHRI AJOY BISWAS : Will the Minister of ENERGY be pleased to state :

(a) total amount of diesel, kerosene oil and petrol allotted to different States in 1982 (State-wise); and

(b) what is the basis of allotment of those items ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) and (b) As per the present policy regarding kerosene oil allocation to different States/Union Territories, the year has been divided into three segments of four months each and the kerosene allocation is being made at a uniform level for all these four months. Both for the summer months (March-June) and monsoon months (July-October), the monthly allocation are based on a 5% growth over the average monthly sale in the corresponding four months of previous year. For the winter months (November-February), the allocations are based on a 5% growth over the highest allocation/sale in any one of the previous year's corresponding months. Besides the regular monthly allocations, ad-hoc allocations to meet specific situations like flood, drought, festivals, etc. are also made when necessary and justified.

Monthly State-wise allocations of high Speed Diesel Oil are made at 15% growth rate over the actual sales made in the corresponding month of last year. These allocations are only for the purpose of planning the movement of the product since there is no restriction on sale of High Speed Diesel Oil and the demand is being met in full by the oil companies.

Petrol is available on a free sale basis and no monthly allocation is made.

Details of kerosene allocated to each State Union Territory during the year 1982 are given in the attached statement.